

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

120(ND)09

CORAM:

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

MR. R. VARADHARAJAN
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.06.2019.**

**NAME OF THE COMPANY: Sh. Neelamber Agarwal V/s.M/s. Neel Padam
Builders Pvt. Ltd. & Ors.**


SECTION OF THE COMPANIES ACT: 397/398

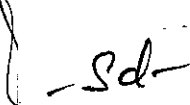
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Advocate for the petitioner.
Advocate for the Respondent.

ORDER

Post the matter on 31.07.2019.


(Dr. V.K. Subburaj)
Member (T)


(R. Varadharajan)
Member (J)